

V.SREENIVASA SIVA RAM  
REGISTRAR (VIGILANCE)



AMARAVATI,  
DT:18 .03.2026.

ROC.NO.326/2026-B.SPL.

Sir/Madam,

SUB: **CIVIL JUDGES (SENIOR DIVISION)** – Filling up of 30 vacancies in the cadre of Civil Judge (Senior Division) by promotion from the cadre of Civil Judge (Junior Division) on temporary basis under Rule 14 1(A) of the Andhra Pradesh State Judicial Service Rules, 2007 – Attested photocopies of six (06) judgments in contested civil/criminal/both cases disposed on contest after full trial, **in the last six months** - Called for – Regarding.

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With reference to the above subject cited, I am to state that Rule 14 1(a) of Andhra Pradesh State Judicial Service Rules, 2007 reads as thus:

- (1) (a) Where it is necessary in the public interest; owing to the exigencies of service to fill up immediately any vacancies in the category of Civil Judges (Senior Division) and there is unavoidable delay in making such appointments in accordance sub-rule (2)(c) of Rule 4, the High Court may make promotions from the category of Civil Judges (Junior Division) to the posts of Civil Judge (Senior Division) from amongst the eligible Civil Judges (Junior Division) who have put in not less than five (5) years of qualifying service selected by the High Court on the basis of seniority-cum-merit, on temporary basis, with a rider that the incumbents shall not be regarded as members of the cadre of Civil Judges (Senior Division), till they are promoted as per their turns as Civil Judges (Senior Division) on regular basis.

Accordingly, the High Court took a decision to fill up the 30 vacancies in the cadre of Civil Judge (Senior Division) by promotion from the cadre of Civil Judges (Junior Division) on temporary basis under Rule 14 1(A) of the Andhra Pradesh State Judicial Service Rules, 2007.

Therefore, as directed, the 90 eligible officers in the cadre of Civil Judge (Junior Division) who have completed 5 years of service as on 31.03.2026 are directed to submit attested photocopies of six (06) judgments in contested civil/criminal/both cases disposed on contest after full trial, in the last six months.

And, the eligible officers who have been working on other duty shall submit their attested copies of the judgments, disposed by them during the last six (06) months in which they worked as Civil Judges (Junior Division) immediately, before taking charge of their respective posts which they are holding in which they are not entrusted to deal with judicial work.

The copies of judgments must reach the High Court on or before 30.03.2026 without out fail either by speed post or any other recognized mode.

Yours sincerely,

REGISTRAR (VIGILANCE)

- Note:**
1. The copies of the judgments should be clear, legible, readable and duly attested by the officer concerned.
  2. The copies must be true replica of their originals, and
  3. The copies must be a Photo Copy and it should be either on white paper or conquest paper but not on manifold paper.

To

1.	SRI S.RAMA KRISHNA, formerly Judicial Magistrate of First Class, Chinthapalli, Visakhapatnam District. (NOW UNDER SUSPENSION)
2.	SRI P.RAVI SANKAR, formerly Civil Judge (Junior Division), Palasa, Srikakulam District, now placed under suspension vide proceedings dated 24.04.2023.
3.	SRI P.B.S.S.L.N.MURTHY RAJU, formerly III Additional Civil Judge (Junior Division), Kakinada, East Godavari District now placed under suspension.
4.	SMT. D.DURGA KALYANI, Civil Judge (Junior Division), Uravakonda, Ananthapuramu District.
5.	SRI M.BUJJAPPA, Principal Civil Judge (Junior Division), Penukonda, Ananthapuramu District.
6.	SRI E.ANJANEYULU, formerly Judicial Magistrate of First Class, Kurupam now Under Suspension w.e.f. 02.02.2023.
7.	SMT. NALABOLU LAVANYA, Judicial Magistrate of First Class, Madugula, Visakhapatnam District.
8.	SMT. SHAIK REHANA, III Additional Civil Judge (Junior Division), Vijayawada, Krishna District.
9.	SRI R.ASHOK KUMAR, Civil Judge (Junior Division), Madakasira, Ananthapuramu District.
10.	SMT. N.REDDY PRASANNA, Principal Civil Judge (Junior Division), Rajamahendravaram, East Godavari District.

11.	SRI M.SIVA KIRAN, Civil Judge (Junior Division), Kaikalur, Krishna District.
12.	SRI MOHAMMAD ABUTALIB PARVEEZ SHAIK, Principal Civil Judge (Junior Division), Eluru, West Godavari District.
13.	SRI A.THOUSHEED HUSSAIN, Principal Civil Judge (Junior Division), Sattennapalli, Guntur District.
14.	DR. CH.SRINIVASA BABU, Principal Civil Judge (Junior Division), Vijayawada, Krishna District.
15.	DR. S.VIJAY CHANDER, Civil Judge (Junior Division), Kothavalasa, Vizianagaram District.
16.	SMT. L.SARADA REDDY, II Additional Civil Judge (Junior Division), Nellore.
17.	SMT. L.DEVI RATNA KUMARI, Principal Civil Judge (Junior Division), Peddapuram, East Godavari District.
18.	SMT. P.GAYATHRI, Principal Civil Judge (Junior Division), Guduwada, Krishna District.
19.	<b>SRI K.NARENDRA REDDY, PRINCIPAL CIVIL JUDGE (JUNIOR DIVISION), CHILAKALURIPET, GUNTUR DISTRICT.</b>
20.	SRI M.SREENU, Civil Judge (Junior Division) now working as Administrative Officer, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
21.	SRI P.BHARADWAJA, I Additional Civil Judge (Junior Division), Nellore.
22.	SMT. K.HIMABINDU, Civil Judge (Junior Division), Razole, East Godavari District.
23.	SRI CH.KISHORE KUMAR, Civil Judge (Junior Division), Jangareddigudem, West Godavari District.
24.	SMT. V.LEELA SHYAM SUNDARI, Civil Judge (Junior Division), Singarayakonda, Prakasam District.
25.	SMT. N.SARADA, Principal Civil Judge (Junior Division), Ramachandrapuram, East Godavari District.
26.	<b>SRI REYAZ SHAIK, Principal Civil Judge (Junior Division), Nandigama, Krishna District.</b>
27.	SMT. MADDIBOYINA SAILAJA, Civil Judge (Junior Division), Mylavaram, Krishna District.
28.	SMT. N.USHA LAKSHMI KUMARI, Judicial Magistrate of First Class, Special Mobile Court, Kakinada, East Godavari District.
29.	MS. D.UMA DEVI, Principal Civil Judge (Junior Division), Chittoor.
30.	<b>SMT. V.GANGABHAVANI, I Additional Civil Judge (Junior Division), Visakhapatnam.</b>
31.	SMT. HEMA SRAVANTHI JANAKI RAM, Principal Civil Judge (Junior Division), Bobbili, Vizianagaram District.
32.	MS. A.NAGA MALLESWARI, Special Judicial Magistrate of First Class, Excise Court, Kakinada, East Godavari District.
33.	MS. SHAIK SHIREEN, V Additional Civil Judge (Junior Division), Kakinada, East Godavari District.
34.	SMT. S.MANI, II Additional Civil Judge (Junior Division), Kakinada, East Godavari District.
35.	<b>SRI K.SURESH BABU, Principal Civil Judge (Junior Division), Mangalagiri, Guntur.</b>

36.	SMT. D.SREEDEVI, III Additional Civil Judge (Junior Division), Kakinada, East Godavari District.
37.	SMT. M.MADHAVI, I Additional Civil Judge (Junior Division), Chittoor.
38.	SRI P.BABU, VII Additional Civil Judge (Junior Division), Rajamahendravaram, East Godavari District.
39.	<b>SMT. S.SURYA KIRANSRI, Principal Civil Judge (Junior Division), Tadepalligudem, West Godavari District.</b>
40.	DR. K.SARADA, Principal Civil Judge (Junior Division), Visakhapatnam.
41.	SRI SURIBHATLA SRINIVASU, Principal Civil Judge (Junior Division), Nandyal, Kurnool District.
42.	SRI AMBATI OMKAR, Principal Civil Judge (Junior Division) Giddalur, Prakasam District.
43.	SRI G.DHARMA RAO, Principal Civil Judge (Junior Division), Anakapalle, Visakhapatnam District.
44.	<b>SRI K.SRIHARI, Civil Judge (Junior Division), Vuyyuru, Krishna District.</b>
45.	SMT. P.SANTHI, Civil Judge (Junior Division), Parchur, Prakasam District.
46.	SMT. B.VANI SREE, Principal Civil Judge (Junior Division), Tirupati, Chittoor District.
47.	<b>SRI A.PAVAN KUMAR, Principal Civil Judge (Junior Division), Tenali, Guntur District.</b>
48.	SMT. G.SPANDANA, Principal Civil Judge (Junior Division), Yelamanchili, Visakhapatnam District.
49.	MS. BUDY JYOTSNA, Civil Judge (Junior Division), Pondur, Srikakulam District.
50.	SMT. C.JANAKI, Principal Civil Judge (Junior Division), Puttur, Chittoor District.
51.	SRI P.PARESH KUMAR, Civil Judge (Junior Division), Ichapuram, Srikakulam District.
52.	<b>SRI P.RAJASEKHAR, Additional Civil Judge (Junior Division), Tenali, Guntur District.</b>
53.	SRI V.NAGESWARA RAO NAIK, Additional Civil Judge (Junior Division), Ramachandrapuram, East Godavari District.
54.	MS. NIRUPA BHANJ DEO, IV Additional Civil Judge (Junior Division), Kakinada, East Godavari District.
55.	MS. T.JYOTHSNA DEVI, Civil Judge (Junior Division), Pathikonda, Kurnool District.
56.	SMT. R.VARALAKSHMI, Principal Civil Judge (Junior Division), Narsapur, West Godavari District.
57.	<b>SMT. R.ASEERVADAM PAUL, Principal Civil Judge (Junior Division), Narasaraopet, Guntur District.</b>
58.	SMT. SHAVALA BHARGHAVI, Civil Judge (Junior Division), Jammalamadugu, Kadapa District.
59.	SRI J.ANJIAH, Civil Judge (Junior Division), Udayagiri, Nellore District.
60.	SRI P.RAHUL AMBEDKAR, Civil Judge (Junior Division), Atmakur, Kurnool District.

61.	<b>SRI C.MADHUBABU, Civil Judge (Junior Division), Chintalapudi, West Godavari District.</b>
62.	SRI M.BHASKAR RAO, Civil Judge (Junior Division), Bantumilli, Krishna District.
63.	SRI G.SURESH BABU, Principal Civil Judge (Junior Division), Bhimavaram, West Godavari District.
64.	SMT. P.BHANU SAI, Principal Civil Judge (Junior Division) (Juvenile Court), Ongole, Prakasam District.
65.	SRI G.SREENIVASA REDDY, V Additional Civil Judge (Junior Division), Rajamahendravaram, East Godavari District.
66.	MS. V.DIVYA, Civil Judge (Junior Division), Nandikotkur, Kurnool District.
67.	SRI C.K.V.SATYAKANTH KUMAR, I Additional Civil Judge (Junior Division), Tirupati, Chittoor District.
68.	MS. M.VIJAYA RAMESWARI, Principal Civil Judge (Junior Division), Pithapuram, East Godavari District.
69.	<b>SMT. POLAVARAPU SULOCHANA, Principal Civil Judge (Junior Division), Gudur, Nellore District.</b>
70.	SRI SRIKANTH, formerly Special Judicial Magistrate of First Class Excise Court, Visakhapatnam now working on other duty as Recovery Officer, <b>Debts Recovery Tribunal, Coimbatore.</b> (w.e.f.15.04.2023)
71.	SRI P.SAI RAM, Principal Civil Judge (Junior Division), Tanuku, West Godavari District
72.	SRI K.ANURAG, Principal Civil Judge (Junior Division), Srikakulam
73.	SRI G.SAI KRISHNA, Principal Civil Judge (Junior Division), Kovvur, West Godavari District.
74.	<b>SRI P.KOTESWARA RAO, II Additional Civil Judge (Junior Division), Tirupati, Chittoor District.</b>
75.	SMT. B.V.VIJAYA LAXMI, II Additional Civil Judge (Junior Division), Anakapalle, Visakhapatnam District.
76.	SRI S.SRIKANTH, Civil Judge (Junior Division) for trial of cases relating to Red Sanders Smuggling at Tirupati, Chittoor District.
77.	SMT. V.SRI PRATHYUSHA, Civil Judge (Junior Division), Podili, Prakasam District.
78.	SMT. M.SANDHYA RANI, III Additional Civil Judge (Junior Division) (Juvenile Court), Tirupati, Chittoor District.
79.	<b>SRI MOHAMMED RAHAMTULLA, Civil Judge (Junior Division), Mummdivaram, East Godavari District.</b>
80.	MS. E.ANNAMANI, II Additional Civil Judge (Junior Division), Tadepalligudem, West Godavari District.
81.	SRI K.BALA KOTESWAR RAO, Principal Civil Judge (Junior Division), Ananthapuramu.
82.	SMT. C.RAMYA, III Additional Civil Judge (Junior Division) (Juvenile Court), Rajamahendravaram, East Godavari District.
83.	SRI ABDUL RAHMAN SHAIK, III Additional Civil Judge (Junior Division), Nellore.
84.	<b>SMT. B.M.R.PRASANNA LATHA, formerly Civil Judge (Junior Division), Kotabommali, Srikakulam District, now placed under suspension vide Roc.No.271/2025-Vigilance Cell, dated 28.04.2025.</b>

85.	SRI G.KARTHIK, III Additional Civil Judge (Junior Division)-cum-III Additional Metropolitan Magistrate, Visakhapatnam.
86.	SRI J.SUJIN KUMAR, II Additonal Civil Judge (Junior Division), Sattenapalli, Guntur District.
87.	SMT. C.HARI PRIYA, Civil Judge (Junior Division), Palakonda, Srikakulam District.
88.	SRI MUZEEB PASUPALA SYED, Civil Judge (Junior Division), Puttaparthi, Ananthapuramu District.
89.	<b>SMT. S.KOMALAVALLI, Special Judicial Magistrate of First Class Excise Court, Ongole, Prakasam District.</b>
90.	SRI K.BHARATH CHANDRA, I Additional Civil Judge (Junior Division), Giddalur, Prakasam District.

COPY TO

The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's website).